

ITEM NO.801

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. NO.32568/2025 & I.A. No.33549/2025 in
WRIT PETITION(S)(CIVIL) NO(S). 13381/1984

M.C. MEHTA

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

Date : 07-10-2025 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

Counsel for applicant(s)

Mr. Ajit Sharma,Adv.

UPON being mentioned the Court made the following
O R D E R

1. List on 08.10.2025.
2. To be taken up along with the other applications.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR